

PUNJAB VIDHAN SABHA

BILL NO. 10-PLA-2024

**THE PUNJAB PANCHAYATI RAJ (AMENDMENT)
BILL, 2024**

(Bill as passed by the Punjab Vidhan Sabha)
The following Bill was passed by the Punjab Vidhan Sabha:-

A

BILL

further to amend the Punjab Panchayati Raj Act, 1994.

Be it enacted by the Legislature of the State of Punjab in the Seventy-fifth Year of the Republic of India, as follows:-

- | | |
|--|--|
| 1. (1) This Act may be called the Punjab Panchayati Raj (Amendment) Act, 2024. | Short title and commencement. |
| (2) It shall come into force on and with effect from the date of its publication in the Official Gazette. | |
| 2. In the Punjab Panchayati Raj Act, 1994, in section 12, after sub-section (4), the Explanation shall be omitted. | Amendment in section 12 of Punjab Act 9 of 1994. |

CHANDIGARH:
THE 16th SEPTEMBER, 2024

RAM LOK KHATANA,
SECRETARY.